

ANI, Univarta and Bhasha etc. for supply of news service to AIR and Doordarshan;

(b) if so, the criteria fixed for such subscription;

(c) the details of such subscription paid by AIR during the last three years to these agencies, agency-wise;

(d) whether AIR also charges fees from other agencies on the news given by it; and

(e) to what extent the AIR news service has made its base sound to ensure non dependence on other agencies?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) and (b) Yes, Sir. The subscription rate was fixed in the year 1994-95 for three years on the basis of the reach of All India Radio/Doordarshan and the viewership of the news bulletins by taking into account the number of Radio/TV homes in the country.

(c) The details of payment made to these agencies during the last three years are as under:—

Agency	1995-96	1996-97	1997-98
	(in rupees)		
PTI	4.93 crores	4.93 crores	5.42 crores
UNI	4.04 crores	4.04 crores	4.44 crores
ANI	Rs. 60,000	Rs. 66,500	Rs. 90,000

The payment of subscription of Bhasha and Univarta is in-built in the subscription payable to PTI and UNI respectively as these are corresponding Hindi Services of these agencies.

(d) No, Sir.

(e) The bulk of All India Radio news comes from its own Correspondents posted in different parts of the country and abroad. All India Radio is subscribing to these news agencies only to supplement its news sources.

HPTs/LPTs/VLPTs in Andhra Pradesh

2121. DR. MOHAN BABU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) total number of High Power Transmitters (HPTs), Low Power Transmitters

(LPTs) and Very Low Power Transmitters (VLPTs) in Andhra Pradesh together with their locations;

(b) whether Government have received complaints about malfunctioning of some HPTs, LPTs and VLPTs in Andhra Pradesh; and

(c) if so, what action has been taken by Government to restore normal functioning of these transmitters?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) 77 TV Transmitters (HPTs-9, LPTs-61, VLPTs-6, Transposer-1) are presently functioning in Andhra Pradesh. A statement indicating their locations is enclosed as statement (See below).

(b) and (c) The Prasar Bharati has intimated that all the TV transmitters in Andhra Pradesh are reported to be functioning satisfactorily. No specific report has been received regarding their malfunctioning.

Statement

TV Transmitters Functioning in Andhra Pradesh

HPT

Anantapur
Hyderabad
Kurnool
Nandyal
Rajamungary (Interim)
Tirupati
Vijaywada
Vishakhapatnam
Hyderabad (DD II)

LPT

Achanpet
Adilabad
Adoni
Alagadda
Analapuram
Atmakur
Banswada
Belampally
Bhadrachalam
Bhatnsa
Bheemadolu
Bheenavaram
Chittoor
Cuddapah

Darsi
 Enniganur
 Gadwal
 Giddalur
 Guntakal
 Hindupur
 Jadcherla
 Jagtial
 Kadiri
 Kakinada
 Kanareddy
 Karimnagar
 Kavali
 Khammam
 Kosri
 Kothagudam
 Kuppam
 Marepally
 Macherla
 Madhira
 Madnapalli
 Mandassa
 Mandassa
 Markapur
 Medak
 Mehboobnagar
 Nagar Karnul
 Nalgonda
 Narayanpet
 Narsaraopet
 Nellore
 Nirmal
 Nizamabad
 Ongole
 Pedanandipadu
 Proddutur
 Rajanpet
 Ramagundam
 Siddipet
 Srikakulam
 Tanblapally
 Tandur
 Tirupati
 Tuni
 Visakhapatnam
 Wanaparthy
 Warangal
 Yellandu

VLPT

Chintapalli
 Icchapuram
 Paderu

Parwatipuram
 Seetampeta
 Sriselam

Transpser
 Vijaywada

**Government Instructions to Prasar
Bharati Board**

2122. SHRI GHUFRAN AZAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "IB Ministry, Prasar Bharati lock horns" as reported in the Statesman dated 16th October, 1998;

(b) if so, whether the Prasar Bharati Board has been turning down Government's instructions to review allocations of the commissioned programmes;

(c) if so, the facts and details thereof; and

(d) the further corrective measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) Yes, Sir.

(b) All programme matters fall within the purview of Prasar Bharati and decisions in such cases including allocation of commissioned programmes are taken by them keeping in view the programme requirements of Doordarshan.

(c) and (d) Do not arise.

Rule regarding audition of Artists in AIR

2123. SHRI SURYABHAN PATIL VAHADANE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the DG, AIP has waived off the rule of appearing before the local and main audition for certain artists thereby allowing back door entry;

(b) if so, the names and streams of these artists during the last three years indicating reasons thereof;

(c) the number of back door cases pending Vigilance enquiry; and

(d) the details of the above cases which have